

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**Workshop on – Key issues relating to the POCSO Act
with special reference to amendment relating to sexual
offences, trial and enquiry in Children’s Court
(5th & 6th JULY, 2024)**

DAY ONE: 05.07.2024 (Friday)		
SESSIONS	TIME	TOPIC
I	10.15 a.m. to 10.30 a.m.	Inauguration and overview of the workshop By: Director, MPSJA
	10.30 a.m. to 11.45 a.m.	Forensic examination of survivors of sexual assault By: Dr. Vinita Gupta, Senior Consultant and Associate Professor Obstetrics and Gynecology BSAMCH (Condt.....)
<i>TEA BREAK (11.45 p.m. to 12.00 noon)</i>		
II	12.00 noon to 1.15 p.m.	Forensic examination of survivors of sexual assault By: Dr. Vinita Gupta, Senior Consultant and Associate Professor Obstetrics and Gynecology BSAMCH
<i>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</i>		
III	2.00 p.m. to 3.30 p.m.	Key issues relating to age of victim By: Shri Dharmendra Kumar Tada, Faculty (Sr.), MPSJA
<i>TEA BREAK (3.30 p.m. to 3.45 p.m.)</i>		
IV	3.45 p.m. to 5.15 p.m.	Understanding the child & adolescent psychology and development: Child friendly terminology and child friendly procedures for dealing with cases of children By: Dr. Bino Thomas, Additional Professor, Dept. of Psychiatric Social Work NIMHANS, Bangalore

DAY TWO: 06.07.2024 (Saturday)		
SESSIONS	TIME	TOPIC
I	10.30 a.m. to 11.45 p.m.	DNA Evidence in Criminal Investigation and parentage testing: Case studies and applications By: Dr. Hirak Ranjan Dash Assistant Professor National Forensic Science University Delhi Campus (Condt.....)
TEA BREAK (11.45 a.m. to 12.00 noon)		
II	12.00 noon to 1.15 p.m.	DNA Evidence in Criminal Investigation and parentage testing: Case studies and applications By: Dr. Hirak Ranjan Dash Assistant Professor National Forensic Science University Delhi Campus
LUNCH BREAK (1.15 p.m. to 2.00 p.m.)		
III	2.00 p.m. to 3.15 p.m.	Nuances of trial in POCSO Act:- (i) Charge (ii) Recording of evidence (iii) Accused statement (iv) Sentencing and victim compensation scheme By: Shri Padmesh Shah, Additional Director, MPSJA
IV	3.15 pm to 4.30 p.m.	Key issues related to Children's Court (i) Appellate jurisdiction (ii) Original jurisdiction (iii) Trial of an Adult (iv) Rehabilitation By: Shri Manish Sharma, Faculty (Jr-1.), MPSJA
V	4.30 p.m. onwards	Open interaction <i>Followed by valedictory</i> By: Officers of Academy

- Note:* (i) The Schedule is subject to change as per exigencies.
(ii) Use of Cell Phones during the workshop is strictly prohibited.

DIRECTOR